NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP (IB) No. 33/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Sangita Agarwal Personal Guarantor of ARSS Infrastructure Projects Ltd.
Under Section	95 (1) of IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. S.K. Ray, Adv.
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv

For Respondent (s) — Mr. Saswat Kumar Acharya, Adv.

ORDER

Ld. Counsel Ms. Zeba Khan appeared for the petitioner. Ld. Counsel Mr. S.K. Acharya appeared for the respondent. Await hardcopy. List the matter on 11.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)